भी राजीव

Declaration of Assets and Liabilities

Year 2021-22

CHANDRA PA	RAKASH KUMSO	n/daughter/wife of SHEODENL RAM
	A STATE OF THE PARTY OF THE PAR	to BIHAR LEGISLATINE ASSEMBLY PATNA
service and presently wor	king as URDU	J. ASSISTAT
give herein below the deta	alls of the assets (in	mmovable, movable, bank balance, etc.) of

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give herein below the details of the assets (immovable, movable, bank balance, etc.) o myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

1	1	1
9	m	9
	(b)	1
	(3	1

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(1)	Cash			SHEDDENI	PHULJHAR) DEVI	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	6 LAKA SB·I SEVIMOJ				_
(iii)	Bonds, Debentures and Shares in companies	and popular in the second seco	agentines of the second second			
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	_	_			4
(v)	Motor Vehicles (details of make, etc.)	-	_	-	_	_
(vi)	Jewellery (give details of weight and value)		-	_		and the same of th
(vII)	Other assets, such as values of claims / interests	Cooder T.V		A STATE OF THE STA		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Chandra Prakash Kumar

Details of Immovable assets B.

(Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated) Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			_		
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	2DIS MIL Valu BLAKH ARWAL				
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-	_			

I give herein below the details of my liabilities / overdues to public financial (2) I give herein below the institutions and government dues:[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	The second second second second	
	(ii) Loans from financial institutions	1000000 Television (1000000 Television (100000 Tele	
	(iii) Government Dues: (a) dues to departments		
	dealing with government accommodation		
	(b) dues to departments dealing with supply of water	10.46	
	(c) dues to departments dealing with supply of electricity		

Chandrel Prakall Kumors

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		-
	(f) Other dues, If any		-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	IVEPK5800M	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		August 1900 Marcon and 1900 Ma
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

etall		
:-	110184057919	
:-	[M] (M/F)	
*	17061995 (DD/MM/YYYY)	
;-	B (A/B/C)	
1-	URDU ASSIStant (Full Name e.g. B.A.SBihar Administrative Service,	
	B.S.S Bihar Secretariat Service etc.) BIHAR LEGISLATIVE ASSEMBLY	J SECKEASIAX SERVICE
	HKWHL	
	that the above details are true to the best of my	
	;- ;- ;-	:- 110184057919 :- M (M/F) :- I 7 0 6 1 9 9 S (DD/MM/YYYY) :- B (A/B/C) :- URDU ASSISTANT (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.) BIHAR LEGISLATIVE ASSEMBLY :- ARWAL declare that the above details are true to the best of my

Signature Clarelan Prake & Kumar

Name of Employee: CHANDRA PRAKASA KUMAL

Place: PATNA.....

Designation: URDU ASSISTANT

Date: 08-02-2022

Department BIHAR LEGISLATINE ASSEMBLY SERVICE

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Chandra Prakash Kumar